

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.209 – IA/511(AHM)2021
In
CP(IB) 807 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Dipal Chemical Industries

.....Applicant

V/s

Padmavati Intermediates Pvt Ltd

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Kamil Lokhandwala, Advocate

For the Respondent

:Ms. Hiteashi Desai, Advocate i/b. Mr. Ravish Bhatt,
Advocate

ORDER

Re-list for further consideration on 30.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)